

is completing two-year term of recognition in early January, 1986; and

(b) if so, whether Government will order fresh verification of membership of all registered Trade Unions/Associations functioning in the Employees Provident Fund organisation as laid down in the Code of Discipline to determine the fresh membership for granting recognitions ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b) Yes, Sir. The results of verification of membership of unions operating in the regional and sub-regional Offices of the Employees Provident Fund Organisation are being reviewed in the light of the decision of the Central Board of Trustees, Employees' Provident Fund, that only one union in each region would be accorded recognition on the basis of the largest single majority determined after verification. In the light of the aforesaid review, the question of granting recognition to the unions is being considered.

#### Procurement of Paddy in Punjab

4100. SHRI SHAMINDER SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total quantity of paddy produced in Punjab during 1985-86 so far;

(b) the total quantity of paddy procured by Government agencies during the aforesaid period;

(c) the quantity kept in pucca warehouses and the quantity kept in open warehouses and reasons for not making proper arrangements for warehouses;

(d) the total quantity purchased by Food Corporation of India during 1984-85; and

(e) the reasons for low purchase, if any, during the current year ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : (a) The Central Government has not yet estimated the paddy production in Punjab during 1985-86.

(b) 34.37 lakh tonnes, as on 12-12-85, in Punjab.

(c) The information is being collected.

(d) and (e) During 1984-85, the Food Corporation of India purchased 18.88 lakh tonnes of paddy in Punjab. In the current season, upto 12-12-85, the Food Corporation of India had purchased 18.69 lakh tonnes. The purchases on the corresponding date last year totalled 18.76 lakh tonnes. There is no significant difference in the procurement during the two years.

#### Erection of HPT Relay Stations

4101. SHRI D. N. REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have a policy of allowing erection of high power transmitting relay stations by organisations like the TTD Tirupathi, at their own cost, on condition that it is taken over by the Government of India after completion; and

(b) if so, whether there is any application pending before Government ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) In August, 1985 Government of India decided to allow State governments, public sector undertakings, co-operatives, private institutions, etc. to bear the cost of setting up TV relay transmitters in their respective areas subject to the conditions that the ownership of such TV transmitters will vest in Doordarshan which will operate and maintain these transmitters and also determine the programmes to be put out therefrom.

(b) Some requests for setting up TV transmitters under the said scheme have been received. Request of TTD, Tirupathi for setting up a very low power (5 Watt) transmitter within the temple complex was received in March, 1985, i. e., before the decision referred to above was taken and not acceded to. TTD, Tirupathi as well as applicants under the new scheme have now been issued letters communicating main conditions of the scheme, details of costs, etc, so as to get their firm offers.